GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:4887 ANSWERED ON:26.04.2010 FUNCTIONING OF NGOS Meghwal Shri Bharat Ram;Shanavas Shri M. I.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to impose a restriction on the number of Non-Governmental Organisations (NGOs) operating in the field of social welfare;
- (b) if so, the details thereof including the number of NGOs currently working in the field, State-wise;
- (c) whether the Government proposes to increase the grants-in-aid for the NGOs;
- (d) if so, the details thereof indicating the amount sanctioned and released to these NGOs during each of the last three years; and
- (e) whether the Government also proposes to introduce social auditing for assessing the performance as pending of funds by NGOs and also to monitor their functioning in order to ensure proper use of the grants?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRI D. NAPOLEON)

- (a) No, Sir.
- (b) Does not arise.
- (c) Yes, Sir. The budget plan outlay for schemes to be implemented through NGOs has been increased from 257 crore in 2009-10 to Rs. 331 crore in 2010-11.
- (d) The details of Budget Estimates (BE) and the amount released to the Non Governmental Organizations (NGOs) under various schemes of this Ministry during last three years is given as under:

Rs. in crore

Year Budget Release Estimate

2007-08 236.50 196.07

2008-09 245.50 187.94

2009-2010 257.00 186.61

(e) There is no such proposal at present.